THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-119/2001/2721 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati

To,

Smti Sharmila Bhuyan,

District and Sessions Judge,

Baksa.

Dated Guwahati the

Sub:

Restricted holiday.

Ref:-

Your letter No. DJ/BAK/2025/1470 Dated 10.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the evening of 22.04.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-119/2001/2722/A, dated , 23-09-7025

Copy to:

1. The Project Manager, Gauhati High Court.

03.04.25

JT. REGISTRAR (VIGILAN